

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Bank of India
Vs
Monorex Pvt Ltd

MAIN PETITION NUMBER : CP/1381/IB/2018

(IA/MA) APPLICATION NUMBERS
IA(DIS)/12(CHE)2024

ORDER

Present: Ld. Counsel Shri. A G Sathyanarayana for the Applicant /
Liquidator.

This application has been filed seeking dissolution of the company.

Applicant is directed to file synopsis in the prescribed form for
consideration of the application.

List the application for hearing on **21.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)